GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA STARRED QUESTION NO. *243 TO BE ANSWERED ON 03.08.2016

"FUNDS UNDER PMKVY"

*243. SHRI S. R. VIJAYAKUMAR: SHRI DEVAJIBHAI G. FATEPARA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

a) the objectives of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), the present status of its implementation and the details of programmes drawn to impart training in various categories under the scheme, State-wise;

b) whether the Government has given facilities such as travelling allowance, boarding and lodging cost to the trainees and if so, the details thereof and the criteria adopted by the Government in this regard;

c) whether the Government proposes to revise the targets under the PMKVY and if so, the details thereof and the reasons therefor;

d) the funds allocated/sanctioned/utilised under the scheme so far along with the targets set and achievements made, year-wise, State/UT-wise; and

e) whether various States have submitted proposals for setting up of institutes to promote PMKVY in their States and if so, the follow-up action taken thereon, Statewise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 243 TO BE ANSWERED ON 03.08.2016 ASKED BY SHRI S. R. VIJAYAKUMAR AND SHRI DEVAJIBHAI G. FATEPARA REGARDING FUNDS UNDER PMKVY

Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16 had a target to cover 24 lakh youth in the country. The scheme was implemented by National Skill Development Corporation (NSDC) with the objective to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood. Individuals with prior learning experience or skills were also assessed and certified under Recognition of Prior Learning (RPL) category.

The total numbers to be trained under the scheme was 24 lakhs spread across Fresh Training (14 lakhs) and Recognition of Prior Learning (10 lakhs). Under the scheme, as on 28th July 2016, a total of 17.94 lakh candidates (under Fresh Training) have been enrolled, 17.93 lakh have been trained and 11.9 lakh have been certified (**Annexure-I**).

Under the scheme, monetary reward was provided to trainees who are successfully trained, assessed and certified in skill courses run by affiliated training providers. It also sought to significantly scale up skill training activities in the country and enable skill training to happen at a fast pace without compromising quality. Institutional arrangements comprising of the National Skill Development Corporation (NSDC), Sector Skill Councils (SSCs), Assessing agencies and Training Partners were put in place for implementation of the scheme.

Recently, the Union Cabinet in its meeting on 13th July, 2016, has approved the new version with modification and continuation of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) as 'Skill Development Component' of umbrella PMKVY to skill one crore people over the four years (2016-2020) with an outlay of Rs.12,000 crore. The Scheme will be completely aligned to the Common Norms as notified with the approval of Cabinet on 15th July, 2015, and amended from time to time. Also, the Common Norms provide for incentives in the form of reimbursement of conveyance costs to Special Groups which includes Women, SC/ST and Physical Handicapped candidates. Further, the scheme also provides for boarding and lodging of candidates from North East States, Left Wing Extremism affected districts, Persons with Disabilities (PwD) and others in accordance with the Common Norms guidelines.

As PMKVY is a nation-wide scheme, NSDC does not capture State-wise and item-wise expenditure incurred under the scheme. However, funds amounting to Rs.935 crore (Rs.435 crore in 2015-16 and Rs.500 crore in 2016-17) have been allocated to NSDC for PMKVY, till 30th June, 2016.

Under the PMKVY 2015-16 there was no State component for allocation of funds to State Governments. However, under PMKVY 2016-20 in order to address the unique skill requirements of different States, funds are being directly allocated to State Governments through a project based approach, with 25% of the total training targets, both financial and physical. The States are expected to finalize projects based on critical gaps in skilling within their States in terms of sectors, job roles, geography etc. and strictly follow Common Norms for arriving at the project cost.

			Annexure-I
	Total	Total Trainings	Total
State	Enrolled	Completed	Certified
Andaman and Nicobar Islands	194	194	19
Andhra Pradesh	124666	124516	91919
Arunachal Pradesh	1017	1017	337
Assam	31224	31194	2180
Bihar	89252	89166	51572
Chandigarh	4851	4851	3709
Chhattisgarh	36488	36488	23857
Dadra and Nagar Haveli	258	258	159
Daman and Diu	230	230	177
Delhi	75194	75171	49782
Goa	499	499	278
Gujarat	43324	43324	27095
Haryana	81612	81474	56217
Himachal Pradesh	22738	22738	16718
Jammu and Kashmir	17807	17807	10985
Jharkhand	26488	26463	18406
Karnataka	73523	73523	49247
Kerala	14689	14689	10049
Madhya Pradesh	159139	158974	107151
Maharashtra	84432	84312	52984
Manipur	1328	1328	807
Meghalaya	1661	1661	16
Mizoram	1030	1030	5
Nagaland	1271	1271	744
Odisha	56822	56822	34666
Puducherry	7070	7070	5924
Punjab	72405	72350	51064
Rajasthan	112467	112437	81061
Sikkim	886	886	379
Tamil Nadu	151491	151491	107972
Telangana	98323	98263	73530
Tripura	14018	14018	9582
Uttar Pradesh	256469	256365	175503
Uttarakhand	13675	13675	9191
West Bengal	117925	117925	76400
TOTAL :	1794466	1793480	1199685
